

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.491/13

Wednesday this the 29<sup>th</sup> day of May 2013.

**C O R A M :**

**HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

R. Maheshkumar,  
Postman, Trivandrum GPO,  
Thiruvananthapuram North Division,  
Thiruvananthapuram – 695 001.

...Applicant

(By Advocate Mr.P.R.Padmanabhan Nair)

**Versus**

1. The Sr. Superintendent of Post Offices,  
Thiruvananthapuram North Division,  
Thiruvananthapuram – 695 001.
2. The Chief Postmaster General,  
Department of Posts, Kerala Circle,  
Thiruvananthapuram – 695 001.

...Respondents

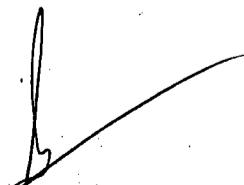
(By Advocate Mr.M.K.Aboobacker,ACGSC)

This application having been heard on 29<sup>th</sup> May 2013 this Tribunal on the same day delivered the following :-

**ORDER**

**HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

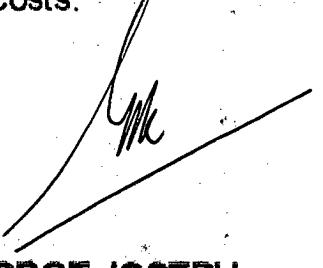
This O.A has been filed by the applicant for a direction to regularize his officiating service as Postman from 1.2.2002 to 24.10.2009 for all purposes including pension and increments. He has made a representation on 19.2.2013 which is pending before the respondents.



.2.

2. When the matter came up for consideration today for admission, counsel for the applicant submitted that the applicant will be satisfied if a direction is given to the respondents to dispose of the said representation.
3. In view of the above, the O.A is disposed of with a direction to the respondents to consider the aforesaid representation of the applicant for regularization as early as possible, at any rate, within a period of two months from the date of receipt of a copy of this order. No costs.

(Dated this the 29<sup>th</sup> day of May 2013)

  
**K. GEORGE JOSEPH**  
**ADMINISTRATIVE MEMBER**

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